

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:4121  
ANSWERED ON:20.04.2000  
RAILWAY CASES PENDING IN COURTS  
JASWANT SINGH BISHNOI

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the number of cases of Railways pending in the Courts in various districts of Rajasthan;
- (b) the time since when these cases are pending; and
- (c) the steps taken for their expeditious disposal?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS ( SHRI DIGVIJAY SINGH)

(a) 1840

- (b) 1. More than five years : 380
- 2. Between four years and five years : 317
- 3. Between three years and four years : 391
- 4. Between two years and three years : 334
- 5. Between one year and two years : 418

(b) Regular monitoring for early disposal of cases is done at all levels. A close watch is kept on all important cases and these are pursued vigorously.